Annexure 7 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Cengres Tiles Limited; Date of commencement of CIRP: 27.04.2022
NCLT order C. P. (I.B) No. 39/AHM/2021 dated 27.04.2022
List of creditors as on: 10.12.2022

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable				
1	Ahmedabad Municipal Corporation	-	₹ 1,63,492.00	₹ 1,63,492.00	Section 5(21) IBC, 2016	None	None	No	0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00
2	VAT (Kadi)	-	₹ 5,19,62,696.00	₹ 5,19,62,696.00	Section 5(21) IBC, 2016	None	None	No	0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00
3	UGVCL	-	₹ 2,87,45,294.00	₹ 2,87,45,294.00	Section 5(21) IBC, 2016	None	None	No	0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00
4	CGST Department, Kadi	-	₹ 39,62,94,872.00	₹ 11,76,90,942.00	Section 5(21) IBC, 2016	None	None	No	0	₹ 0.00	₹ 0.00	₹ 27,86,03,930.00	₹ 0.00
	TOTAL		**₹ 47,71,66,354.00**	**₹ 19,85,62,424.00**								₹ 27,86,03,930.00	₹ 0.00

Remarks, if any